

unprotected monuments in Delhi has been undertaken either by the Archaeological Survey of India or by the Department of Archaeology, Delhi Administration.

(b) Does not arise.

#### Scheduled Tribe Employees in Indian Railways

6933. SHRI SOMJIBHAI DAMOR : Will the Minister of TRANSPORT be pleased to state :

(a) the total number and percentage of non-gazetted staff belonging to Scheduled Tribes compared to the total number on Indian Railways ;

(b) what action is being taken to bring up to the desired percentage for Scheduled Tribes ; and

(c) whether it is a fact that relaxation in reservation for non-gazetted staff which was obtaining earlier even for safety categories has been removed ; if so, when and the reasons therefor ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) the total number of non-gazetted staff and percentage of Scheduled Tribes among them as on 31.3.85 on the Indian Railways are as under :—

Total Number	15.91 lakhs
Number of Scheduled Tribes	0.73 lakh
Percentage of Scheduled Tribes	4.6

(b) Railway Recruitment Board's have been up in tribal areas like Ranchi, Gauhati and Ajmer to attract Scheduled Tribe candidates in Railway Services.

(c) Certain categories of Group C and D posts have been categorised as Safety Categories. For promotion to these posts, no relaxation in qualifying marks was allowed either earlier or now to Scheduled Caste/Scheduled Tribe candidates in the interest of safe running of trains. Relaxation allowed (in 1968) to Scheduled Caste/Scheduled Tribe candidates in other than safety categories has not been withdrawn.

#### Upkeep of Places of Archaeological Importance in Patna

6934. SHRI C.P. THAKUR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names and number of places of archaeological importance which are protected in Patna ; and

(b) the expenses incurred for their upkeep ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI): (a) The places of archaeological importance in Patna which are centrally protected are ;

1. The grove known as "Balandi Bagh" at Bulandipur.
2. The mound or stupa known as "Chhoti Pahari" at Chhoti Pahari.
3. Supposed site Palace of the Asoka at Kumrahar.
4. Mir Ashraf's Juma Mosque including Ablution tank and Pucca well at Patna.

(b) The expenditure incurred towards their upkeep during the last five years is Rs. 3,94,184.

#### Compulsory use of Helmet by Pillion Riders

6935. DR. G.S. RAJHANS : Will the Minister of TRANSPORT be pleased to state :

(a) whether the proposal to introduce compulsory use of helmet by the pillion rider on two wheelers in the Capital is pending since long ;

(b) whether Government are aware that a large number of pillion riders are killed every year due to accidents ; and

(c) the time by which the compulsory use of helmets by the pillion riders is proposed to be enforced ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Delhi Administration have intimated that no such proposal is under their consideration.

(b) As per records of Delhi Traffic Police, in the year 1985, 871 two-wheelers were involved in accidents resulting in 81